

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 70
TO BE ANSWERED ON FEBRUARY 2, 2023**

LAND POOLING POLICY

NO. 70. SHRI JANARDAN SINGH SIGRIWAL:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has taken any initiative to make amendments/changes to make land pooling mandatory and such changes are aimed at overcoming hurdles faced in execution of Land Pooling Policy in Delhi;**
- (b) if so, the details and present status thereof indicating the details of views of various stakeholders taken into consideration in this regard;**
- (c) whether the Government proposes to reduce the requirement of seventy per cent contiguous land in a sector and if so, the action taken so far in this regard and if not, the reasons therefor;**
- (d) whether the Government proposes to bring legislation in this regard and if so, the details thereof; and**
- (e) the other measures being taken by the Government to implement Land Pooling Policy in time-bound manner to provide affordable houses in view of PM's dream of Housing for All?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a) to (e) The Delhi Development Authority (DDA) after consultation with various stakeholders has submitted a proposal to the Government to amend the Delhi Development Act, 1957, which includes mandatory land pooling to facilitate smooth implementation of land pooling policy in Delhi.

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DDA has not proposed any legislation to reduce to requirement of 70% contiguous land in a sector. However, the Ministry has allowed issuance of Provisional Notice for formation of Consortium even where the 70% contiguity condition is not met. Accordingly, DDA has issued Provisional Notice for formation of Consortium in respect of 07 sectors viz. Sector 2,3,8A and 8B in Zone P-II and Sector 10A, 14C and 17A in Zone N.

In order to create awareness among landowners and to facilitate implementation of land pooling policy, DDA has organized 21 field camps so far. Help desks were set up at Tehsil Offices for guiding and assisting the land owners in filling applications on DDA web portal.
